

Form A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
RETAILMENOT INDIA PRIVATE LIMITED**

1.	Name Of Corporate Person	RETAILMENOT INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	03/09/2003
3.	Authority Under Which Corporate Person is incorporated / Registered	Registrar of Companies, Chennai
4.	Corporate Identity Number of Corporate Person	U80301TN2003FTC078014
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Suite 305, Delta Wing 3rd Floor, Raheja Towers, No.177, Anna Salai, Chennai, Tamil Nadu, India, 600002
6.	Liquidation Commencement Date of Corporate Person	30 th March, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Chennur Dwarakanath No.31, Vidya Bhavan, 3 rd Floor, Rear Block, Opp. Karanji Anjaneya Temple, West Anjaneya Temple Street, Basavanagudi, Bengaluru, Karnataka- 560004 Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318 Email: dwarakanath.c@gmail.com Tel: 080-41203012
8.	Last Date for Submission of Claims	29th April, 2026

Notice is hereby given that the **RetailMeNot India Private Limited** has commenced voluntary liquidation on 30th March 2026.

The stakeholders of **RetailMeNot India Private Limited** are hereby called upon to submit a proof of their claims, on or before 29th April, 2026 to the liquidator at the address mentioned against the item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 30th March, 2026

Place: Bengaluru

Sd/-

Chennur Dwarakanath

Liquidator of RetailMeNot India Private Limited
IBBI Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318